



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-120/NCLAT/CHN BEN/2026

Dated: 13th Aug 2026

NOTICE

Please take notice that the following matter of Chennai Bench, which was earlier adjourned to 31.08.2026 is advanced to be listed on **14.08.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 278/2026 For Exemption IA No. 787 & 788/2026 For Stay IA No. 789/2026	Bayyavarapu Padmaja Suspended Director of Lanarsy Infra Ltd Vs Agrawal Infracab Pvt Ltd & 2 Ors.	Mr. Amrith Bhargav	

By order of Hon'ble Member (Judicial)

Chennai Bench

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